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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 06^{th} September, 2019.

No.HC.VII-156/2012(Pt.-I)/5079 /A. In terms of the Judgment dated 16.09.2013 passed by the Gauhati High Court in WP(c) No.5873/2006 (Registrar General of Gauhati High Court Vs. Union of India & Ors.) and as per the provision of the Bengal, Agra and Assam Civil Courts Act, 1887, the Gauhati High Court has been pleased to invest the following 7(seven) Judicial Officers of Nagaland Judicial Service, who are posted as Civil Judge (Jr. Div.) with powers to try suits cognizable by the Civil Court up to and inclusive of the value of Rs. 2,00,000/- (Rupees Two Lakhs) with immediate effect.

SI No.	Name of the Officers	Place of Postings
1.	Smti. Wokono Yhoshii	Civil Judge (Jr. Divn.), Zunheboto
2.	Shri Boduve Peter Resu	Civil Judge (Jr. Divn.), under training
3.	Smti. Holika Sukhalu	Civil Judge (Jr. Divn.), Longleng
4.	Smti. Julian	Civil Judge (Jr. Divn.), Kohima
5.	Shri Kumdilong Kessen	Civil Judge (Jr. Divn.), Tuensang
6.	Smti. Khrievono Seletsu	Civil Judge (Jr. Divn.), Wokha
7.	Smti. Cheliam Khiamniungan	Civil Judge (Jr. Divn.), Phek

The power is personal to the Officers concerned and may be exercised by them at any station.

> By Order Sd/ M. K. Kalita **REGISTRAR (VIGILANCE)**

Memo No.HC.VII-156/2012(Pt.-I)/ 5080-5094 /A dtd. 06.09.2019

- 1. The Secretary to the Govt. of Nagaland, Department of Justice and Law,
- 2. The Registrar General, Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

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4. The Director, Judicial Academy, Assam.

- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6. The District & Sessions Judge, Zunheboto/Longleng/ Kohima/ Tuensang/ Wokha/ Phek.

7. Smti. Wokono Yhoshii, Civil Judge (Jr. Divn.), Zunheboto.

- 8. Shri Boduve Peter Resu, Civil Judge (Jr. Divn.), under training, Judicial Academy, Assam.
- 9. Smti. Holika Sukhalu, Civil Judge (Jr. Divn.), Longleng.

10. Smti. Julian, Civil Judge (Jr. Divn.), Kohima.

- 11. Shri Kumdilong Kessen, Civil Judge (Jr. Divn.), Tuensang.
- 12. Smti. Khrievono Seletsu, Civil Judge (Jr. Divn.), Wokha.
- 13. Smti. Cheliam Khiamniungan, Civil Judge (Jr. Divn.), Phek.
- 14. The P.S. to Hon'ble Mr. Justice Songkhupchung Serto, Portfolio Judge for Phek, Zunheboto and Kohima districts of Nagaland.

15. The P.S. to Hon'ble Mr. Justice Manish Choudhury, Portfolio Judge for Tuensang, Longleng and Wokha districts of Nagaland.

REGISTRAR (VIGILANCE)

06/09/2019